## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 630/16	TP 298/17	Adm.	391-394	Mantri Property Developers P. Ltd.

SIGNATURE NAME (IN CAPITAL) REPRESENTATION TO WHOM & PHONE NUMBER counsel for Applicant Co. strutter SHRUTI JERE

Heard the counsel for petitioner. She has filed memo along with additional affidavit.

Orders reserved.

MEMBER (J)

MEMBER (T)